

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 141 of 2020

IN THE MATTER OF:

Shibaankur Roychowdhury & Anr.

...Appellants

Versus

Pralayankur Roychowdhury & Ors.

...Respondents

Present:-

For Appellant: Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja.

For Respondent: Mr. Abhrajit Mitra, Sr. Advocate with Mr. Debanjan Mandal, Mr. Shounak Mitra, Mr. Iram Hassan, Mr. Vikrant Pachnanda & Mr. Kunal Vajani, Advocates for R-1 & R-2.

Mr. Krishnendu Datta, Mr. kunal Vajani and Mr. Kunal Mimani, Advocates for R-6.

Mr. P Nagesh, Mr. Ashutosh Gupta, Mr. Gaurav Rana and Mr. Ratnankur Roy, Advocates for R-5 & 8.

WITH

Company Appeal (AT) No. 132 of 2020

IN THE MATTER OF:

Biplabankur Roychowdhury & Anr.

...Appellants

Versus

Pralayankur Roychowdhury & Ors.

...Respondents

Present:-

For Appellant: Mr. Joy Saha, Sr. Advocate with Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan, Mr. Tridib Bose and Mr. Biplabankur Roy Chowdhury, Advocates.

For Respondent: Mr. Abhrajit Mitra, Sr. Advocate with Mr. Debanjan Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Vikrant Pachnanda, Advocates for R-1 & R-2.

Mr. Krishnendu Datta and Mr. Kunal Mimani, Advocates for R-6.

Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja and Mr. Gaurav Rana, Advocates for R-5 & 8.

Mr. P Nagesh, Mr. Ashutosh Gupta and Mr. Ratnankur Roy, Advocates for R-4 & R-7.

Mr. Sanjay Gupta (CS).

WITH
Company Appeal (AT) No. 123 of 2020

IN THE MATTER OF:

Ratnankur Roychowdhury & Anr.

...Appellants

Versus

Prayankur Roychowdhuruy & Ors.

...Respondents

Present:-

For Appellant: Mr. P Nagesh, Mr. Ashutosh Gupta, Mr. Gaurav Rana and Mr. Ratnankur Roy, Advocates.

For Respondent: Mr. Arun Kathpalia Sr. Advocate for R-1

Mr. Abhrajit Mitra, Sr. Advocate for R-2

Mr. Debanjan Mandal, Mr. Shaunak Mitra, Mr. Iram Hassan, Mr. Vikrant Pachnanda and Mr. Shaunak Mitra, Advocates for R-1 & R-2.

Mr. Kunal Vajani, Mr. Kunal Mimani and Mr. Krishnendu Datta, Advocates for R-6.

Mr. Dinesh Agnani, Sr. Advocate with Ms. Leena Tuteja, Advocate for R-5 & 8.

Mr. Joy Saha, Sr. Advocate alongwith Mr. Rajarshi Dutta, Mr. VVV Sastry, Ms. Wamika Trehan, Mr. Tridib Bose, Advocates for R 4 & 7.

Mr. Shiven Baga, Advocate

Mr. Sanjay Gupta (CS).

ORDER
(Virtual Mode)

23.11.2020 Mr. Arun Kathpalia, Sr. Advocate completed his arguments for Respondent Nos. 1 and 2 in Company Appeal (AT) No. 123 of 2020.

Mr. Joy Saha, Sr. Advocate partly heard for Appellant in Company Appeal (AT) No. 132 of 2020. The argument remained incomplete.

List all these three Appeals for further arguments on **7th & 8th December, 2020 at 2:00 PM.**

Interim order to continue.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

R N/nn/